

Annexure – 7

Name of the corporate debtor: GREAT INDIA NAUTANKI CO. PVT. LTD.; Date of commencement of CIRP: 21.10.2022 ; List of creditors as on: 02.09.2023

List of operational creditors (Government dues) (Amount in ₹)

Sl. No.	Details of Claimant			10.07.2023		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	EPFO	Regional Provident Fund Commissioner, Gurugram	1	2022-11-10	1,96,45,690	1,96,45,690	Government Dues	-	-	No	-	-	-	-	-	
2	Excise & Taxation Officer-Cum-Assessing Authority, Gurugram(East) Ward-5	Office of the Deputy Commissioner	1	2022-12-23	60,99,54,863.00	60,99,54,863.00	Government Dues	-	-	No	-	-	-	-	-	
3	Deputy Commissioner Of Income Tax, TDS Circle, Gurgaon		1	06.01.2023	1,55,84,400.00	1,55,84,400.00	Government Dues	-	-	No	-	-	-	-	-	
4	Income tax department , Office of Deputy Commissioner of Income Tax , Central Circle-2, Gurgaon (gurgaon.dcit.cen2@incometax.gov.in)	Income tax Department	1	10.07.2023	10,78,03,984.00		Government Dues			No		#####				
	Total		4		75,29,88,937	64,51,84,953						10,78,03,984			-	